

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.2774  
ANSWERED ON 08.08.2024**

**NTPC POWER PLANT GADARWARA**

**†2774 SHRI DARSHAN SINGH CHOUDHARY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether NTPC power plant, Gadarwara in the State of Madhya Pradesh has changed the condition of the area and increased the opportunity for employment and if so, the details thereof;**
- (b) whether the terms and conditions of acquisition of land for the said power plant have been complied and if so, the details of the land acquired for the same;**
- (c) the profits made from the fly ash produced by the plant and the products in which fly ash is used;**
- (d) the power in terms of megawatts being produced by the said plant;**
- (e) whether any future project is proposed and if so, the details thereof;**
- (f) the work being undertaken for the basic development of the villages affected by this project;**
- (g) the number of local youths who have been provided permanent and temporary employment; and**
- (h) the steps taken/being taken by the institution for providing them employment and making them self-dependent?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a): NTPC Gadarwara Power Project is supporting the development of the surrounding infrastructure and socio-economic condition of the people. Employment opportunities are being provided to the local populace of surrounding villages by generating secondary employment through various agencies.**

**(b) : NTPC Gadarwara has complied with the terms and conditions of acquisition of land for power plant. Most of the land except Govt. land has been acquired under the Land Acquisition Act 1894, through State Government in Distt. Narsinghpur (Madhya Pradesh). It has acquired total of 2,120.07 Acre of the Govt and private land for development of the power plant.**

**(c) : NTPC Gadarwara has not made any profit from the fly ash produced by the plant as all its revenue from sale of ash has been used to offset the expenditure made for fly ash transportation to road projects as per Govt. of India guidelines. Most of the fly ash is utilized in the construction of National Highways.**

**(d) : The generation capacity of NTPC Gadarwara thermal plant is 1,600 MW (2X800 MW).**

**(e) : NTPC is planning to add two ultra-super critical units of 800 MW each, (i.e., 2x800 MW) under Stage-II of NTPC Gadarwara STPP.**

**(f): Various works of Infrastructure Development in Project affected villages and other nearby villages have been taken up which includes Construction of Roads, Drains, Drinking Water Facilities, Installation of solar lights, Construction of Panchayat Bhavan and Community Halls, Construction of Welcome Gates in Villages, Installation and Commissioning of Oxygen Plant in Government Hospital in Tehsil Gadarwara, Construction of Cremation ghats, Renovation of various Government Schools, Construction of Toilets in Government Schools, Support to District Hospital by renovation of existing infrastructure.**

**The following facilities are also being extended to Project Affected Families and the families of the surrounding villages which includes Medical Camps, Ambulance Facilities, Various skill development workshops such as Stitching Workshop, Computer Literacy Workshop and Beauty Parlour workshop for female population of Project Affected Villages. NTPC is also conducting a residential workshop for girl students under its flagship programme of Girl Empowerment Mission (GEM) which is conducted every year.**

**(g) : Total 1,191 number of local youths have been engaged in contractual employment through various agencies.**

**(h) : NTPC has taken the following steps for providing employment to the local youths and making them self-dependent –**

- **Shram Kaushal Portal"- a repository of willing persons who seek contractual deployment through various agencies at NTPC Gadarwara has been made functional.**
- **NTPC Gadarwara encourages formation of various Self-Help Groups of Project Affected Persons for their livelihood to provide them opportunity for self-employment.**
- **To ensure self-dependency of Project Affected Families, Co-operative formation of Project Affected Families have been encouraged. These PAP cooperatives have been allotted various contracts on selection/nomination basis as per their capability to execute the work.**
- **Also, petty works are regularly assigned to affected land oustees based on their capability.**

**Economic opportunities for livelihood in accordance with the R&R policy of NTPC Ltd. which includes allotment of shops, hiring of vehicles have been extended to Project Affected Families (PAF's).**

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